

1	2	3
3.	Pooja Sweets, Bilaspur city.	1
4.	Surinder Sweets, Bilaspur city.	3
5.	Punjabi Dhaba, Bhamta, Bilaspur	1
6.	Manik Restaurant, Ghumarwin, District Bilaspur.	2
7.	Osal View Ghumarwin, District Bilaspur.	1
8.	Devi Ram Tea Stall, Ghumarwain District Bilaspur.	1
9.	Krishnu Tea Stall, Ghumarwin, District Bilaspur.	1
10.	Mahajan Sweets, Ghumarwin, District Bilaspur.	2
11.	Kashmir Singh Tea Stall, Ghumarwin, District Bilaspur.	1
12.	Prakash Singh Tea Stall, Ghumarwin, District Bilaspur.	1
13.	Kalpana Tea Stall, Taliana, District Bilaspur.	1
14.	Deepak Tea Stall, Taliana, District Bilaspur.	1
15.	Archana Restaurant, Taliana, District Bilaspur.	2

Action is being taken in all the above established cases by the District Authorities of Bilaspur, Himachal Pradesh.

**Change in gas allocation policy for power plants**

2275. SHRI SHYAMAL CHAKRABORTY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is planning to change the policy of natural gas allocation to power plants that are likely to come up in the next two-three years;
- (b) if so, the details thereof;
- (c) whether the States where gas is found would be given priority; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (d) The policy decision with regard to allocation of KG D6 gas to priority sectors, including power sector, is taken by the Empowered Group of Ministers (EGoM) constituted to take decisions on allocation of gas produced from fields allotted under the New Exploration Licensing Policy (NELP). EGoM has not taken decision in this regard.

**Privatisation of LNG terminals at Vallarpadam, Kerala**

2276. SHRI SHADI LAL BATRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of Liquefied Natural Gas (LNG) terminals in the country;
- (b) whether Government is contemplating to hand over LNG import-export terminals to the private sector;
- (c) if so, the details thereof;
- (d) the status of LNG terminal at Vallarpadam, Kerala;
- (e) whether Government also proposes to hand over LNG terminal at Vallarpadam to the private sector after its commissioning; and
- (f) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (c) Presently, there are two LNG terminals operational in the country, namely, in Dahej of Petronet LNG Ltd. (PLL) and in Hazira of Hazira LNG Pvt. Ltd. (HLPL). PLL and HLPL are not Public Sector Companies.